

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-167 (Pt.-VII)/2014/340/A

From:- Shri Dhruvad Kashyap Das
Registrar (Judicial)
Gauhati High Court
Guwahati

To

The Director
Tamil Nadu State Judicial Academy (TNSJA)
Chennai

Dated- Guwahati, the 9th January, 2020

Sub:- Nominations for the "National Conference on Speedy and Effective Trial of Offences against Women and Children", scheduled to be held on 15th & 16th February, 2020 at Tamil Nadu State Judicial Academy (TNSJA) Headquarters, Chennai.

Ref. e-mail, dated 2nd January, 2020

Sir / Madam,

With reference to the subject cited above, I am directed to inform you that Hon'ble the Chief Justice, Gauhati High Court, Guwahati has been pleased to **nominate Hon'ble Mr. Justice N. Kotiswar Singh, Judge In-charge, Administrative Department (JAD), Gauhati High Court, Guwahati** to participate in the "National Conference on Speedy and Effective Trial of Offences against Women and Children", scheduled to be held on **15th & 16th February, 2020** at the Tamil Nadu State Judicial Academy (TNSJA) Headquarters, Chennai.

Further, the following Judicial Officers have also been nominated to attend the aforesaid National Conference-

Sl. No.	Name & Designation	Contact Details
1.	Shri Abhijit Bhattacharyya, District and Sessions Judge, Dima Hasao, Haflong	Mob. No. 98642-72707 e-mail: abhijit.ghy1@gmail.com dsj.haflong@gmail.com
2.	Shri Debasish Bhattacharjee, District and Sessions Judge, Hailakandi	Mob. No. 94359-27470 e-mail: debubhatt1@gmail.com dj-hailakandi@nic.in

This is for favour of your kind information and necessary action.

Thanking you,

Yours faithfully,

[Signature]
9.1.2020
Registrar (Judicial)

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Memo No. HC.VII-167 (Pt.-VII)/2014/341 - 353/A dated 09.01.2020

Copy forwarded for information and necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

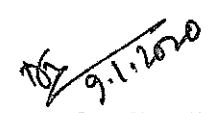
The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the period, (b) They will be entitled to T.A. & D.A. as admissible under the Rules.

3. The Registrar General, High Court of Madras.
4. The Registrar (Vig. / Admn.), Gauhati High Court, Guwahati.
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. Shri Abhijit Bhattacharyya, District and Sessions Judge, Dima Hasao, Haflong
7. Shri Debasish Bhattacharjee, District and Sessions Judge, Hailakandi

It is for information of the nominated participants that Hon'ble High Court of Madras and TNSJA will make necessary arrangements for lodging, boarding and local conveyance, for the delegates. The further particulars of the Conference will be communicated as and when same is received by the Registry.

8. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
9. The Deputy Registrar, Protocol, Gauhati High Court, Guwahati.
10. The Deputy Registrar, Finance, Gauhati High Court, Guwahati.
11. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this letter in the official web site of the Gauhati High Court immediately.*
12. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh, Judge In-charge, Administrative Department (JAD) , Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
13. CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


Registrar (Judicial)

09.01.2020